



High Court of Tripura
Agartala

Order No. 82

Dated, Agartala, the 20th August, 2015

Hon'ble the Chief Justice has been pleased to order that henceforth, every Writ Petition to be filed in the High Court shall contain a declaration on affidavit of the petitioner in the following language:

"That the petitioner(s) has/have not filed any other writ petition on the same or similar cause of action in any High Court or before the Supreme Court of India."

In case the petitioner has filed any other petition, he/she shall make specific reference to the number of that petition and shall give reasons as to how he/she is entitled to file another petition on the same or similar cause of action.

By Order,

Sd/-

(S. Datta Purkayastha)
Registrar (Vigilance)

No.F. 40 (21)-HCT/BENCH/REGISTRY/2015/ 7986-8008

August 20, 2015

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
17. The Superintendent(s), High Court of Tripura, Agartala;
18. The Court Master(s), High Court of Tripura, Agartala;
19. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
20. The Bench Clerk(s), High Court of Tripura, Agartala;
21. All the Dealing Assistants (Bench Section), High Court of Tripura, Agartala;
22. Notice Board of the Court-house; and
23. Order File.

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20.08.15
Registrar (Vigilance)